

(d) the expenditure incurred on the constitution of parties for said purposes;

(e) the net tax gain ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO) : (a) to (e) Government is aware of the news-item in 'Newstrek', Bombay dated 18th February, 1983 captioned "Sequel to Income-tax Raids on Stars". Income-tax authorities searched 119 persons connected with film industry, including film stars, during the financial year 1982-83. Having regard to the large number of persons, it is not practicable to give the members of parties in each case. Normally one party is sent to cover one place.

Income-tax Department does not maintain separate details of expenditure incurred in individual search cases. The net tax gain will be known only after the scrutiny of seized material is completed and assessments are finalised in all the cases.

Trade in Opium

7359. SHRI ARJUN SETHI : Will the Minister of FINANCE be pleased to state :

(a) what role has been played by our exporters of Indian opium in foreign market;

(b) whether it is a fact that the performance of our trade in this regard is very poor; and

(c) if so, the reasons behind it and the efforts made by our Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO) : (a) to (c) According to existing provisions, the Central Government is the sole exporter

opium to various countries to meet their medical and scientific requirements. During the past few years, Indian opium has been facing increasing competition in the international market from alternate raw materials, namely poppy straw and concentrate of poppy straw. There has been a global over-supply of opiate raw materials. To meet this situation, various steps such as ensuring support in the international for a traditional producers like India, downward adjustment in the export price of opium, provision of incentives by way of discounts related to quantities ordered, etc. have been taken and as a result the exports of opium are picking up. As against 444 tonnes and about 585 tonnes exported during 1980-1981 and 1981-82 respectively, we have exported 845 tonnes of opium during the year 1982-83.

कर के मामलों को तेजी से निपटाने के लिए विशेष न्यायालयों की स्थापना

7360. श्री केयर भूषण : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या करों की आकलन तथा वसूली के कार्य को तेजी से निपटाने के लिए और इस बारे में मामलों को तेजी से निपटाने के लिये विभिन्न राज्यों में विशेष न्यायालय स्थापित करने का सरकार का विचार है; और

(ख) यदि हाँ, तो तत्संबंधी ब्यौरा क्या है ?

वित्त मंत्रालय में राज्य मंत्री (श्री पट्टाभि रामा राव) : (क) और (ख) प्रत्यक्षकर कानूनों के अन्तर्गत आने वाले मुकदमों को अनन्यरूप से देखने के लिए एक केन्द्रीय कर न्यायालय स्थापित करने के बारे में विभिन्न समितियों आदि द्वारा की गई सिफारिश पर सरकार विचार कर रही है।